

(b) what are the measures and means undertaken in this regard with a time frame; and

(c) will it not be better to have a multipronged approach including law and order quotient and development quotient involving needs of the area assessing in the correct perspective area-wise with people's needs by the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imbursement of security-related expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in leftwing Extremist affected State; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; assistance in community policing and civil actions and assistance in development works through a range of schemes of different Central Ministries. Planning Commission has developed an MIS for data on important schemes which is being uploaded by the 33 districts most affected by Left Wing Extremism.

Green Hunt Operation

694. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is Green Hunt Operation and its implication in tackling naxalism; and

(b) will it not affect and violate human rights in as much as the hunt in practice would be against human beings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There is no such operation called Green Hunt.

(b) Does not arise.

Effect of terrorist incidents and infiltration on internal security

695. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the observation of the Prime Minister in the recent Chief Ministers Conference that there had been a marked decline in the number of terrorist incidents from 2008-09 but at the same time, the infiltration levels had gone up, still holds good;

(b) if so, out of the two menaces, which one is more dangerous for the internal security of the country; and

(c) whether there has been a analysis on these two major menaces and appropriate action taken on a long term and short term basis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per available inputs, the situation in Jammu and Kashmir, in terms of incidents of violence and casualties has shown a perceptible improvement, which is indicative of transition to normalcy. However, available reports, indicate that there has been an increase in infiltration. Security situation in the NE States has also improved in terms of violent incidents and casualties of security forces and civilians.

(b) and (c) The Government views all threats to internal security in a comprehensive and serious manner, and calibrates its strategy and counter measures accordingly. The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, and a number of decisions and measures have been taken. These measures, *inter alia*, include augmenting the strength of Central para-Military Forces; amendment in the CISF Act to enable deployment of CISF in joint venture or private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai, approval for setting up of NSG regional centres at Hyderabad and Kolkata, granting legal powers to DG, NSG for requisitioning aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre in the Intelligence Bureau to enable it to function on 24x7 basis for real time collation and sharing of intelligence with all other intelligence and security agencies of the Central and State Governments/Union Territories; online and secure connectivity between Multi-Agency Centre, Subsidiary Multi Agency Centres and State Special Branches; amendment in the Unlawful Activities (Prevention) Act, 1967 to strengthen the punitive measures to combat terrorism; constitution of the National Investigation Agency under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule, as a part of steps to counter terrorist threats, the National Counter Terrorism Centre and National Intelligence Grid (NATGRID) are also envisaged.

Militants escaped from detention

696. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of militants and other nationals who have since completed their terms of imprisonment in jails and are yet to be deported to their countries;

(b) whether it is a fact that some of them have escaped from the detention;

(c) if so, the details thereof;

(d) whether responsibility has been fixed on the officer concerned for the escape of such persons; and